

(J.H.C.Sch.1-7)

**From:**

**Ambuj Nath**

Registrar General

**High Court of Jharkhand, Ranchi**

Office- 0651-2481449.

Fax No- 0651-2481116

L.No. 881 / Admn. Misc.

Dated- 01 / 11/2017

To,

All the Principal District & Sessions Judges of the State,  
including the Judicial Commissioner, Ranchi.

**Sub: -** Regarding uploading the progress of the trial of the Cases on the official website of the High Court of Jharkhand.

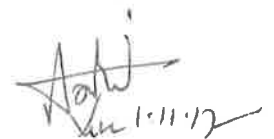
**Ref: -** This Court's Letters No. 789/Admn. Misc. Dated 08.09.2017, No. 814/Admn. Misc. Dated 15.09.2017 and No. 840/Admn. Misc. Dated 04.10.2017.

Sir,

With reference to the subject noted above, I am to request you to upload the desired information with regard to the progress of the Trial of 501 cases in the Tabular Chart, as shown below, available on the official website of the High Court of Jharkhand.

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case

Yours faithfully,



**Registrar General**

## NAME OF THE JUDICIAL OFFICERS AND THE CASES ASSIGNED

### BOKARO JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Ranjeet Kumar, District & Additional Sessions Judge-II, FTC, Bokaro	1. S.T. No.07/2017 2. S.T. No.- 196/2017 3. S.T. No.- 239/2016 4. S.T. No.- 30/2017 5. S.T. No. - 213/2017			
02	Sri Gulam Haidar, District & Additional Sessions Judge-II, FTC, Bokaro	1. S.T. No.- 113/2017 2. S.T. No. - 248/2017 3. S.T. No. - 247/2017 4. S.T. No. - 182/2017 5. S.T. No.- 250/2017 6. S.T. No.- 233/2017			
03	Smt. R.A. Kujur, JM 1 <sup>st</sup> Class, Bokaro	1. G.R. No.- 1253/2014			
04	Sri Rakesh Kumar, Additional Chief Judicial Magistrate, Bokaro	1. G.R. No.- 820/2014 2. G.R. No.-820/2014(S) 3. G.R. No.- 56/2013 4. G.R. No.- 283/2017 5. G.R. No.- 406/2017			
05	Juvenile Justice Board, Bokaro	1. G.R. No.- 138/2017			

### CHATRA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Sujit Kumar Singh, District & Addl. Sessions Judge-III, Chatra	1. G.R. No.- 648/2016 NDPS- 35/2016 2. S.T. No.- 150/2017 3. NDPS- 21/2015 4. S.T. No.- 132/2015 5. NDPS- 24/2015 6. S.T. No.- 51/2015 7. S.T. No. 84/2015			
02	Shri Dinesh Kumar, Chief Judicial Magistrate, Chatra	1. G.R. No.- 666/2016 2. G.R. No.- 718/2017 3. G.R. No.- 778/2017 4. G.R. No.- 1275/2014			
03	Shri Ravi Shankar Pandey, J.M. 1st Class, Chatra	1. G.R. No.- 577/2011 2. G.R. No.- 649/2014 3. G.R. No.- 1025/2014			
04	Principal District & Sessions Judge, Chatra	1. Itkhori P.S. Case No. 61/2015 2. Lawalong P.S. Case No. 10/2017, NDPS- 27/2017 3. S.T. No. 156/2017			

05	Ms. Shweta Kumari, SDJM, Chatra	1. Pratappur P.S. Case No. 79/2016			
06	Shri Alok Marandi, J.M., 1 <sup>st</sup> Class, Chatra	1. Simariya P.S. Case No. 36/2016			

### DEOGHAR JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Vijay Kumar No.III, District and Additional Sessions Judge-III, Deoghar	1. SC No. - 121/2014 2. ST No. - 60/2013 3. S.T. No.- 173/2015 4. S.T. No.- 51/2017 5. S.T. No. - 135/2016 6. S.C. No. - 221/2013 7. Spl. Case No.- 8/2012 8. S.T. No. - 47/2015 9. S.C. No. - 08/2010 10. S.C. No.- 163/2012 11. S.T. No. - 57/2011 12. S.T. No. - 33/2006 13. S.T. No. - 07/2012 14. S.T. No. - 175/2016 15. S.T. No. - 246/2011 16. S.T. No. - 234/2007			
02	Sri Sachindra Birua, JM 1 <sup>st</sup> Class, Deoghar	1. G.R. No.- 912/2017 2. G.R. No. - 289/2005 3. G.R. No. - 227/2017 4. G.R. No. - 817/2005 5. G.R. No. - 1078/2005 6. G.R. No. - 252/2006 7. G.R. No. - 422/2006 8. G.R. No.- 784/2009 9. G.R. No.- 322/2007			
03	Ms. Anuj Kumari Minj, JM 1 <sup>st</sup> Class, Deoghar	1. G.R. No. -117/2017 2. G.R. No. - 432/2012 3. G.R. No. - 716/2008 4. G.R. No. - 1066/2005 5. G.R. No. - 372/2017 6. G.R. No. - 200/2006 7. G.R. No. - 304/2006 8. G.R. No. - 113/2007 9. G.R. No. - 269/2007 10. G.R. No. - 356/2006			

### DHANBAD JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Ravindra Kumar, District & Additional Sessions XIV, Dhanbad	1. Dhanbad Rail P.S. Case No. 37/2017(Spl. 1/2017) 2. S.T. No.- 431/2016 3. S.T. No.- 273/2016, G.R. No. 372/2016 4. S.T. No.- 148/2012, G.R. No.- 2636/2011.			

		5. S.T. No.- 338/2015 & S.T. No.- 205/2017, G.R. No.- 957/2015 6. S.T. No.- 280/2017 7. S.T. No.- 323/2016 8. S.T. No.- 58/2017			
02	Sri Surendra Bedia, J.M., 1st class, Dhanbad	1. G.R. No.- 3784/2014 2. G.R. No.- 2861/2015 3. G.R. No.- 5026/2015 4. G.R. No. - 3669/206 5. G.R. No. - 1269/2014. 6. G.R. No. - 5876/2015 7. G.R. No. - 3814/2014 8. G.R. No. - 6242/2014 9. G.R. No. - 3805/2016			
03	Sri Arpit Srivastava, J.M. 1st Class, Dhanbad	1. G.R. No.- 2077/2013 2. G.R. No.- 3367/2014 3. G.R. No. - 67/2017 4. G.R. No. - 1083/2016 5. G.R. No. - 4269/2016 6. G.R. No. - 5510/2015 7. G.R. No. - 1403/2016 8. G.R. No. - 2375/2016 9. G.R. No.- 720/2016			
04	J.M. Railway, Dhanbad	1. Rail Dhanbad P.S. Case No. 75/2016			

#### DUMKA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Pawan Kumar, District & Additional Sessions Judge-II, Dumka	1. S.T. No.-133/2016 2. S.T. No.- 60/2016			
02	Sri S.N. Mishra, District & Additional Sessions Judge-IV, Dumka	1. S.T. No.- 114/2016, G.R. No.- 1475/2015			
03	Sri Amresh Kumar, 1st Asst. Sessions Judge, Dumka	1. G.R. No.- 104/2017			
04	Sri Sanjay Kumar Dubey, A.C.J.M, Dumka	1. G.R. No.- 790/2016 2. G.R. No.- 716/2015, T.R. No.- 270/2017			
05	S.D.J.M. , Dumka	1. G.R. No.- 1530/2015 2. G.R. No.- 1362/2015 3. G.R. No.- 179/2016			
06	Sri Nishitesh Kumar, JM 1st Class, Dumka	1. G.R. No.- 166/2016 2. G.R. No.- 1226/2016 3. G.R. No.- 1225/2016			
07	Sri Manish Kumar Mishra, JM 1st Class, Dumka	1. G.R. No.- 260/2015			
08	Sri Bankim Chandra Chatterjee, JM 1st Class, Dumka	1. G.R. No.(S)- 684/2015			
09	P.M. JJB Jm 1st Class (Vacant Court) , Dumka	1. G.R. No.- 1010/2016			

EAST SINGHBHUM AT JAMSHEDPUR JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Subhash, District & Additional Sessions Judge-V, East Singhbhum at Jmashedpur.	1. S.T. No.- 71/2015 2. S.T. No.- 72/2015 3. S.T. No.- 06/2016 4. S.T. No.- 304/2015			
02	Sri M.C. Narain, Addi. Chief Judicial Magistrate, East Singhbhum at Jmashedpur.	1. G.R. No.- 428/2014			

GARHWA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Alloted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Biresh Kumar, District & Additional Sessions Judge-III, Garhwa	1. S.T. No.- 89/2008 2. S.T. No.- 276/2008 3. S.T. No.- 207/2017			
02	Sri Abhishek Srivastava, JM 1st Class, Garhwa	1. G.R. No.- 405/2016 2. G.R. No.- 2352/2016 3. G.R. No.- 2325/2016 4. G.R. No.- 854/2017 <b>(committed to Court of Sessions on 15/09/2017 Registered as S.T. No.- 207/2017)</b>			
03	Sri Ram Kumar Lal Gupta, JM 1st Class, Garhwa	1. G.R. No.- 1243/2017 2. G.R. No.- 188/2017 3. G.R. No.- 2475/2016 4. G.R. No.- 672/2017			

GIRIDIH JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Arvind Kumar Pandey, District & Addl. Sessions Judge IV, Giridih	1. T.R. No.- 3613/2017 2. G.R. No.- 827/2017 3. S.T. No.- 34/2017 4. S.T. No.- 306/2013 5. S.T. No.- 335/2014 6. S.T. No.- 164/2012			
02	Sri Asif Equbal, A.C.J.M. cum IInd ASJ cum Sub Judge I, Giridih	1. Gawan P.S. Case No. 22/2017 2. Bagodar Saria P.S. Case No. 57/2014 3. Giridih Town P.S. Case No. 212/2013 4. G.R. No.- 1155/2013, T.R. No.- 805/2015 5. G.R. No.- 119/2017, T.R. No.- 3223/2017 6. G.R. No.- 1257/2015, T.R. No.- 2927/2016 7. G.R. No.- 1576/2015			

03	Smt. Kashika M Prasad, Sub Judge IV cum JM 1st Class, Giridih	1. G.R. No.- 146/2017, T.R. No.- 1031/2017 2. G.R. No.- 1295/2014, T.R. No.- 721/2016 3. G.R. No.- 3645/2014, T.R. No.- 783/2016 4. G.R. No.- 2525/2013, T.R. No.- 1034/2016 5. G.R. No.- 701/2017 6. G.R. No.- 25/1994, T.R. No.- 4398/2016 7. G.R. No.- 45/2017, T.R. No.- 3177/2017 8. G.R. No.- 2594/2016, T.R. No.- 2831/2017			
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### GODDA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Anand Prakash,, District & Addl. Sessions Judge III, Godda	1. NDPS Case No.- 03/2016 2. S.T. No.- 71/2016 3. S.T. No.- 93/2017 4. S.T. No.- 82/2017 5. S.T. No.- 126/2017 6. S.T. No.- 109/2017 7. S.T. No.- 79/2007 8. S.T. No.- 80/2009			
02	Sri Rajesh Sinha, CJM, Godda	1. G.R. No.- 03/2017 2. G.R. No.- 1146/2016 3. G.R. No.- 1233/2015			
03	Sri Rajesh Ranjan Kumar, JM 1st Class, Godda	1. G.R. No.- 883/2016 2. G.R. No.- 1634/2016 3. G.R. No.- 1635/2016 4. G.R. No.- 765/2017			

### GUMLA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge IV, Gumal	1. S.T. No.- 326/2015 2. S.T. No.- 60/2017 3. S.T. No.- 203/2017 4. S.T. No.- 395/2015 5. S.T. No.- 176/2017 6. S.T. No.- 380/2014 7. S.T. No.- 108/2014 8. S.T. No.- 310/2013 9. S.T. No.- 47/2014 10. S.T. No.- 337/2013 11. S.T. No.- 404/2014			
02	District & Additional Sessions Judge-I, Gumla	1. S.T. No.- 384/2014 (spl. Case related to Crime Against Women)			

03	Sri Manish, Chief Judicial Magistrate, Gumla	1. G.R. No.- 84/2017 2. G.R. No.- 101/2017 3. G.R. No.- 105/2017			
04	Sri Koushik Mishra, ACJM, Gumla	1. G.R. No.- 879/2016			

### HAZARIBAG JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Amit Shekhar, District & Additional Sessions Judge-XIV, Hazaribag	1. S.T. No.- 278/2016 2. S.T. No.- 141/2016 3. S.T. No.- 220/2016 4. S.T. No.- 293/2016 5. S.T. No.- 427/2015 6. S.T. No.- 267/2017 7. S.T. No.- 189/2017 8. S.T. No.- 291/2014 9. S.T. No.- 425/2015 10. S.T. No.- 74/2017 11. S.T. No.- 294/2015 12. S.T. No.- 196/2017 13. S.T. No.- 93/2016			
02	Miss. Meenakshi Mishra, Judicial Magistrate, 1st Class, Hazaribag	1. Sadar P.S. case No. 363/2016			
03	Sri Mayank Maliyaz, Judicial Magistrate, 1st Class, Hazaribag	1. Katkamdag P.S. Case No. 58/2016			

### JAMTARA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Kamal Kumar Srivastava, District & Additional Sessions Judge-I, Jamtara	1. S.T. No.- 05/2015 2. G.R. No.- 365/2017			
02	Md. Abdul Naseer, Chief Judicial Magistrate, Jamtara	1. G.R. No.- 649/2016 2. G.R. No.- 991/2016 3. G.R. No.- 330/2014 4. G.R. No.- 432/2011 5. G.R. No.- 399/2016 6. G.R. No.- 765/2016			
03	Sri. Vikram Anand, S.D.J.M., Jamtara	1. G.R. No.-1010/2016 2. G.R. No.- 351/2016			

### KHUNTI JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Rajesh Kumar, District & Addl. Sessions Judge I, Khunti	1. G.R. No.- 108/2017 <b>(Committed to the Court of Sessions Judge-I and registered as Sessions Trial No. 144/2017)</b> 2. S.T. No.- 128/2015 3. NDPS - 06/2017			
02	Sri Tarun Kumar, CJM, Khunti	1. G.R. No.- 136/2015 2. G.R. No.- 429/2016 3. G.R. No.- 36/2017			
03	Sri Ravi Prakash Tripathi, JM Ist-cum-Addl.-Munsif, Khunti	1. G.R. No.- 397/2016 <b>(However the case Torpa P.S. Case No.48/2016 is recorded as G.R. No. 347/2016 and not as 397/2016. It may be rectified accordingly)</b> 2. G.R. No.- 79/2015 3. G.R. No.- 17/2016			

### KODERMA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Principal District & Addl. Sessions Judge, Koderma	1. G.R. No.- 825/2014(S.T. No. 78/2014) 2. S.T. No.-33/2007( <b>Aquitted</b> )			
02	District & Additional Sessions Judge-I, Koderma	1. S.T. No.- 34/2017 2. Cr. Appeal 02/2013 3. S.T. No.- 118/2007 4. S.T. No.- 134/2014 5. S.T. No.- 46/2005 6. POCSO- 27/2017 7. POCSO - 09/2017 8. POCSO - 21/2017 9. POCSO- 07/2016			
03	District & Additional Sessions Judge-II, Koderma	1. S.T. No.- 47/2017 2. S.T. No.- 54/2017 3. S.T. No.- 90/2016 4. S.T. No.- 73/2017 5. S.T. No.- 35/2010 6. S.T. No.- 02/2010 7. S.T. No.- 85/2010 8. S.T. No.- 33/2012 9. G.R. No.- 1026/2013 (S.T. No. 126/2014)			
04	Sri Vishal Srivastava, CJM, Koderma	1. G.R. No.- 125/2017 2. G.R. No.- 348/2006 3. G.R. No.- 246/2007 4. G.R. No.- 235/2011			



		5. G.R. No.- 415/2011 6. G.R. No.- 660/2016			
05	Sri Chanchal Kumar, JM 1st Class, Koderma	1. G.R. No.- 1068/2013			
06	Sri Vivek Kumar, JM 1st Class(Vacant Court),Koderma	1. G.R. No.- 225/2017			

### LATEHAR JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Additional Sessions Judge-I , Latehar	1. S. T. No.- 95/2015,G.R. No.- 934/2014 2. S.T. No.- 264/2014, G.R. No.- 560/2014 3. S.T. No.- 80/2015, G.R. No.- 579/2014 4. S.T. No.- 87/2015, G.R. No.- 244/2015 5. S.T. No. 83/2017, G.R. No. 686/2016 6. S.T. No.- 66/2017, G.R. No.- 821/2016 7. S.T. No.- 119/2017, G.R. No.- 69/2017 8. S.T. No.- 81/2017, G.R. No.- 401/2016 9. S.T. No.- 274/2014, G.R. No.- 401/2014 10. S.T. No.- 124/2017, G.R.- No. 224/2017 11. S.T. No.- 130/2017, G.R. No.- 296/2017 12. S.T. No.- 156/2017, G.R. No.- 175/2017 13. S.T. No.- 197/2014, G.R. No.- 333/2013			
02	A.C.J.M., Latehar	1. G.R. No.- 121/15 2. G.R. No.- 250/15 3. G.R. No.- 731/2016 4. G.R. No.- 194/2017			
03	S.D.J.M., Latehar	1. G.R. No.- 218/2015 2. G.R. No.- 566/2016 3. G.R. No.- 207/2017			

### LOHARDAGA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Dinesh Kumar Singh, Principal District & Sessions Judge, Lohardaga	1. S.T. No.- 70/2017, G.R. No.- 95/2017 2. N.D.P.S.- 02/2017, G.R. No.- 206/2017 3. S.T. No.- 29/2017, G.R. No.- 45/2017			

		4. S.T. No.- 133/2014, G.R. No.- 120/2014 <b>(Already Disposed on 01/09/2017)</b> 5. S.T. No.- 17/2017, G.R. No.- 457/2017 6. S.T. No.- 55/2017 7. S.T. No.- 94/2017			
02	District & Additional Sessions Judge-II, Lohardaga	1. S.T. No.- 52/2017			
03	Sri Raj Kumar Mishra, C.J.M.-cum-civil Judge(Sr. Div.)-II, Lohardaga	1. G.R. No.- 177/2017			
04	Sri Chaudhary Ahsan Moiz, A.C.J.M.-cum-civil Judge (Sr. Div.)-II, Lohardaga	1. G.R. No.- 218/2017 2. G.R. No.- 535/2013 3. G.R. No.- 180/2014 4. G.R. No.- 311/2014 5. G.R. No.- 67/2015 6. G.R. No.- 203/2014			
05	Sri Nirupam Kumar, S.D.J.M.-cum PM, JJB, Lohardaga	1. G.R. No.- 300/2017 2. G.R. No.- 695/2013 3. G.R. No.- 365/2014 4. G.R. No.- 260/2015			

#### PAKUR JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Ramesh Kumar Srivastava, District & Additional Sessions Judge-I, Pakur	1. S.T.No.- 144/2013, G.R. No.- 347/2013 2. S.T. No.- 94/2014,G.R. No.- 348/2014 3. S.T. No.- 124/2015 4. S.T. No.- 183/2015 5. S.T. No.- 58/2016 6. S.T. No.- 129/2016, G.R. No.-207/2016 7. S.T. No.- 04/2017, G.R. No.- 27/2016 8. S.T. No.- 21/2017, G.R. No. - 725/2016 9. S.T. No.- 24/2017, G.R. No.- 496/2011 10. S.T. No.- 25/17, G.R. No.- 830/2016 11. S.T. No. - 67/17, G.R. No.- 646/2016 12. S.T.No.- 74/17, G.R. No.- 142/2016 13. S.T.No. - 99/17, G.R. No.- 1011/2013 14. S.T. No.- 71/17, G.R. No.- 203/2017 <b>(Disposed of on 12/07/2017)</b> 15. S.T. No.- 40/17, G.R. No.- 84/2017 <b>(Disposed of on 16/06/2017)</b>			
02	Sri Akhilesh Kumar,	1. G.R. No.- 37/2014			

	Chief Judicial Magistrate, Pakur	2. G.R. No.- 848/2016			
03	Sri Sandeep Kumar Bertam, Sub Divisional Judicial Magistrate, Pakur	1. G.R. No.- 1088/2013 2. G.R. No.- 747/2014 3. G.R. No.- 255/2017			

### PALAMAU AT DALTONGANJ JUDGESHIP

Sl. No	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01.	Sri. B.K. Tiwari, District & Addl. Session's Judge-III, Palamau at Daltonganj	1. S. T. No.- 681/2012 2. S.T. No.- 305/207 3. S.T. No.- 136/2016 4. S.T. No.- 125/2016 5. S.T. No.- 101/2016 6. S.T. No.- 166/2016			
02.	Sri Bikrant Ranjan, J.M. 1st Class, Palamau at Daltonganj	1. G.R. No.- 1503/2010 2. G.R. No.- 923/10			
03.	Md. S.A. Naiyar, Registrar-cum-J.M. 1st Class, Palamau at Daltonganj	1. G.R. No.- 1325/2012 2. G.R. No.- 1622/2011 3. G.R. No.- 1475/2011 4. G.R. No.- 314/2011			
04.	Sri Deepak Kumar, J.M, 1st Class, Palamau at Daltonganj	1. G.R. No.- 1627/2012 2. G.R. No.- 279/2010 3. G.R. No.- 1790/2010 4. G.R. No.- 2139/2012 5. G.R. No.- 224/2017			

### RAMGARH JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Om Prakash, District & Additional Sessions Judge-II , Ramgarh	1. S. T. No.- 180/2013 2. S.T. No.- 61/2016 3. S.T. No.- 635/2013 4. S.T. No.- 635B/2013 5. S.T. No.- 75/2016 6. G.R. No.- 3531/2013 7. S.T. No.- 120/2017 8. S.T. No.- 126/2017			
02	Sri D.K.Singh, CJM, Ramgarh	1. G.R. No.- 2510/2013 2. G.R. No.- 4017/2012 3. G.R. No.- 3658/2015 4. G.R. No.- 3786/2015			
03	Sri Prem Shankar, JM 1st Class, Ramgarh.	1. G.R. No.- 2010/2011 2. G.R. No.- 418/2016 3. G.R. No.- 1289/2016			

### RANCHI JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Manoj Kumar	1. Narkopi P.S. Case No.			

	Sharma, S.D.J.M., Ranchi	15/2017 2. Narkopi P.S. Case No. 16/2017 3. G.R. No.- 1551/2017 4. G.R. No.- 1095/2017			
02	Sri Manish Kumar Singh, J.M., Ranchi	1. G.R. No.- 1493/2017 2. G.R. No.- 2351/2017			
03	Sri S.P. Dubey, A.J.C.- XII, Ranchi	1. S.T. No.- 383/2017 2. S.T. No.- 246/2017 3. S.T. No.- 62/2017 4. S.T. No.- 58/2017			
04	Sri Sunil Kumar Singh No. I, A.J.C. Cum FTC Offence against Women, Ranchi	1. S.T. No.- 637/2016			

### SAHIBGANJ JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Ram Bachan Singh, District & Addl. Sessions Judge-I, Sahibganj	1. G.R. No.- 157/2016, S.T. No.- 167/2016 2. G.R. No.- 156/16, S.T. No.- 168/16 3. G.R. No.- 563/16, S.T. No.- 118/2017 4. G.R. No.- 432/2016, S.C/S.T. No.- 02/17, 13/2016 5. S.T No.- 145/2015 6. S.T No.- 134/2014, G.R. No.- 363/2010 7. S.T No.- 239/2015 8. S.T No.- 243/2015 9. S.T No.- 279/2017, G.R No.- 220/2016			
02	Sri Anup Tirkey, S.D.J.M, Sahibganj	1. G.R. No.- 582/2016 2. G.R. No.- 251/2017 3. G.R. No.- 401/2015			
03	Sri Digvijay Nath Shukla, J.M. 1st Class, Sahibganj	1. G.R. No.- 141/2015 2. G.R. No.- 466/2015			
04	Sri Rajiv Ranjan, District & Addl. Sessions Judge-I, Sahibganj	1. G.R. No.- 628/2016, S.T. No.- 85/2017 2. S.T No.- 136/2015 3. S.T No.- 63/2017, G.R No.- 117/2015 4. S.T. No.- 239/2017, G.R No.- 193/2017 5. S.T No.- 216/2017 6. G.R No.- 325/2015, S.T. No.- 71/2016 7. G.R. No.- 442/2016, S.T No.- 11/2017			
05	Sri Raj Kumar Pandey, J.M. 1st Class, Sahibganj	1. G.R No.- 84/2017, T.R No.- 511/2017 2. G.R No.- 451/2017			
06	Sri Ashok Kumar, J.M. 1st Class, Sahibganj	1. G.R No.- 471/2016			

SERAIKELLA-KHARSAWAN JUDGESHIP

Sl. No	Name of the Judicial Officer	Details of Cases Allotted	Remarks	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Aashish Saxena, District & Additional Sessions Judge-I, Seraikella-Kharsawan	1. S.T. No.- 159/2015 2. S.T. No.- 81/2017, G.R. No.- 492/17 3. S.T. No.- 110/2016, G.R. No.- 337/16 4. S.T. No.-86/17, G.R.No. - 506/17 5. S.T. No.-89/17, G.R.No.-507/17 6. S.T. No.-88/17, G.R. No.- 240/17	1. G.R. No.-79/17 (disposed of by the Court of C.J.M., Seraikella) 2. G.R. No.- 508/17 still pending before the Court of C.J.M. for commitment.			
02	Sri Kumar saurav Tripathi, JM 1st Class, Seraikella-Kharsawan	1. G.R. No.- 26/2017 2. G.R. No.- 32/2017 3. G.R. No.- 421/2017 4. G.R. No.- 464/2017 5. G.R. No.- 458/2017				

SIMDEGA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Sri Vijay Kumar Sharma, Principal District & Sessions Judge , Simdega	1. S. T. No.- 172/2013 2. S.T. No.- 53/2014 3. S.T. No.- 158/2015 4. S.T. No.- 178/2015 5. S.T. No.- 37/2016			
02	Sri Ram Babu Gupta, District & Additional Sessions Judge, Simdega	1. S.T. No.- 01/13A 2. S.T. No.- 59/2015			

WEST SINGHBHUM AT CHAIBASA JUDGESHIP

Sl. No.	Name of the Judicial Officer	Details of Cases Allotted	Next Date Fixed	Stage of the Case	Action taken in the Case
01	Additional Sessions Judge-II, West Singhbhum at Chaibasa.	1. S. T. No.- 64/2012 2. S.T. No.- 65/2012 3. S.T. No.- 09/2016 4. S.T. No.- 165/2017 5. S.T. No.- 52/2017			
02	Additional Chief Judicial Magistrate, West Singhbhum at Chaibasa.	1. G.R. No.- 640/2015 2. G.R. No.- 651/2015			
03	Sub-Divisional Judicial Magistrate, Porahat	1. G.R. No.- 25/2015 2. G.R. No.- 99/2016			